

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169 of 2013

&

I.A. No. 243 of 2013

Dated : 3rd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

GRIDCO Ltd. ...Appellant(s)

Versus

M/s Bhushan Power & Steel Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam

Counsel for the Respondent(s): Mr. Rajiv Yadav for R-1

ORDER

The learned counsel for the Respondent No. 1 is filing reply today after serving copy on the other side.

Post the matter for hearing on **30.10.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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